

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

Subject: Declaration of holiday on account of Shab-i-Qadr on 10th May, 2021 (Monday) instead of 9th May, 2021 (Sunday).

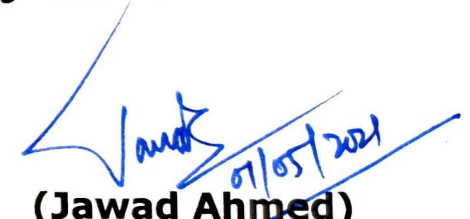
NOTIFICATION

No:581 of 2021/RG

Dated:01.05.2021

It is hereby notified for information of all the concerned that the holiday on account of Shab-i-Qadr shall be observed in the Hon'ble High Court on 10th May, 2021 (Monday) instead of 9th May, 2021 (Sunday) and in lieu thereof 3rd July, 2021 (Saturday) is declared as working day for the Hon'ble High Court.

By Order.

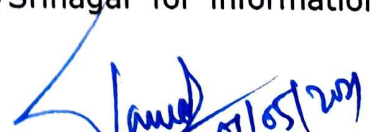

(Jawad Ahmed)
Registrar General

No:10178-86/RG/NG

Dated: 01.05.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu,
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu
4. Registrar Rules, High Court of J&K, Jammu
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar
6. Director, J&K Judicial Academy, Jammu
7. Director Finance, High Court Main Wing, Jammu
..... for information and necessary action.
8. CPC, eCourts, High Court of J&K for getting the same uploaded on the official website of the Hon'ble High Court.
9. Incharge Library, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.


Registrar General